

**By E-mail**

5164  
O.No.Adm/B-23/ /2020  
District & Sessions, Solapur  
Date : 31/10/2020

To,

All Judicial Officers,  
Judicial District, Solapur

**Subject** : The modification in SOP dated 03.06.2020, vide Circular dated 15.09.2020, is kept in abeyance.

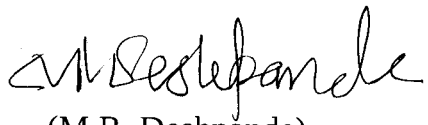
**Ref.** : 1. This Office Order No.Adm/B-23/4252/2020 dt.19.09.2020  
2. This Office Order No.Adm/B-23/4253/2020 dt.19.09.2020  
3. This Office letter No.Adm/B-23/4297/2020 dt.21.09.2020  
4. This Office letter No.Adm/B-23/4480/2020 dt.01.10.2020  
5. This Office letter No.Adm/B-23/4683/2020 dt.09.10.2020  
6. Letter received from Hon'ble High Court, Bombay vide O.No.Insp-I/125/2020 dated 31.10.2020

Sir / Madam,

With reference to the subject noted above, it is informed to you that, the following directions have been issued by Hon'ble High Court vide letter under reference No.6.

"The Hon'ble Administrative Judges Committee has resolved that, the SOP dated 03.06.2020 and subsequent modifications therein, except vide Circular 15.09.2020, will continue till 30.11.2020 or until further orders, whichever is earlier. This means that the present arrangement will continue till 30.11.2020 or until further orders, whichever is earlier. "

You are therefore, requested to take note of the same and act accordingly.

  
(M.R. Deshpande)  
Principal District Judge, Solapur

  
S.C.

...2/-

**Copy forwarded with compliments to:**

The Hon'ble Registrar General,  
High Court of Judicature at Bombay,  
Bombay.



(M.R. Deshpande)  
Principal District Judge, Solapur

**Copy forwarded for information and necessary action to**

1. The Civil Judge Senior Division / Chief Judicial Magistrate / Secretary,  
D.L.S.A. / J.M.F.C Court No.2 / Court No.3 / Prohibition Court / Municipal  
Court, Solapur
2. All taluka Courts (by e-mail)  
(All the Principal Judges / Head of each Establishment at Taluka places  
are hereby requested to make arrangement for publication of these  
directions on Notice Board of their Office and to handover the copy of  
the same to the President of Advocate Bar Associations at Taluka  
places respectively. So also, bring these directions to the notice of all  
their colleague Judicial Officers and staff members working at their  
establishment.)
3. The Hon'ble President of Advocate Bar Association, Solapur
4. The Hon'ble District Government Pleader, Solapur
5. The Hon'ble Assistant Director, Public Prosecutor, Solapur
6. The Hon'ble Commissioner of Police, Solapur
7. The Hon'ble Superintendent of Police (Rural), Solapur
8. The Supdt., Solapur District Prison, Solapur.
9. The Supdt. J.T.W. / H.K.W. / D.L.S.A. , District Court, Solapur.
10. Asst. Supdt. Esstt. / Building / Record , District Court, Solapur
11. Asst. Supdt. Cash & Finance, District Court, Solapur  
(With direction to publish these directions on Notice Board of this Office  
and bring this Order to the notice of all staff members presently working at  
District Court, Solapur)
12. Sr. Clerk M.A.C.T. / Bill / Muddemal Section, District Court, Solapur
13. D.S.A., Computer Section, District Court, Solapur